

Name of the Corporate Debtor: M/s Magnifico Minerals Private Limited; Date of Commencement of CIRP: 07.08.2024; List of Creditors as on: 12.02.2025

Annexure-7

Summary of List of Operational Creditors (Government Dues) w.r.t. Form B

Sr. No.	Name of creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC (where applicable)	Amount of Contingent Claim (Rs.)	Details of Security Interest, if any	Details of any retention of title arrangement in respect of goods or properties, if any	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Contingent	Under Verification (In Rs.)	Remarks
			Date of Receipt	Amount Claimed (Rs.)	Date of admission /update	Amount of claim admitted (Rs.)												
1	Department of Trade & Taxes/Delhi GST	Government Dues	19.09.2024	12,801,011	20.09.2024	12,801,011	No	NA	-	-	-	-	-	-	-	-	-	-
2	Commissionerate of Custom (Mangaluru)*	Government Dues	24.09.2024	155,817,978	18.10.2024	155,817,973	No	NA	-	-	-	-	-	-	-	-	-	-
3	The Deputy Commissioner of Income Tax	Government Dues	25.10.2024	420,307,863	16.11.2024	405,028,775	No	NA	-	-	-	-	-	15,279,087	-	-	-	Duly signed & stamped Form was received on 11.11.2024
4	Additional Commissioner of Central Tax, Office of the Commissioner of Central Excise and Central Tax (GST), Mangalore	Government Dues	24.01.2025	12,128,600	-	-	-	-	-	-	-	-	-	-	-	-	-	The claim is categorized as acceptable in accordance with the provisions of Regulation 13(1B) of the CIRP Regulation.
Total				601,055,452		573,647,768								15,279,087				

